

For this purpose in case the end use project is being commissioned in units or phases and one or more units or phases are eligible the other unit or phase shall also be eligible provided that not less than forty per cent expenditure of the cost has been incurred for such other unit or phase.

- (ii) a company eligible to bid for any Schedule III coal mine under sub-section (3) of Section 4 of the Ordinance shall have incurred an expenditure of not less than sixty per cent of the total project cost of the unit or phase of the specified end use plant for which the company is bidding.

For this purpose in case the end use project is being commissioned in units or phases and one or more units or phases are eligible, the other unit or phase shall also be eligible provided that not less than thirty per cent expenditure of the cost has been incurred for such other unit or phase.

Corporate Social Responsibility work by CIL

3157. SHRI ANIL MADHAV DAVE: Will the Minister of COAL be pleased to state:

(a) whether any works have been carried out by the Coal India Limited or its subsidiaries under the Corporate Social Responsibility (CSR); and

(b) if so, the details thereof along with the type of work carried out, names of beneficiaries, places where such activities have been carried out, and the funds allocated therefor during the last five years?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) and (b) Yes, The various works that are being carried out by Coal India Limited and its subsidiaries under the Corporate Social Responsibility (CSR) are for Infrastructure Development, Skill Development, Social Empowerment, Water Supply, Health and Sanitation, Sports and Culture and Education facilities etc. Beneficiaries under CSR activities are the people living in and around the mining areas, land oustees, Project Affected People (PAPs) and those staying within the radius of 25 Kms of the project. Poor and needy sections of the society living in different parts of India are also the beneficiaries of the development works carried out under CSR by CIL. 80% of the budgeted amount is spent within the radius of 25 km. of the Project Site/Mines/Area HQ/Company HQ and 20% of the budget is spent within the State/States in which the subsidiary companies are operating. In respect of CIL (HQ), CSR activities are executed on all India basis. The CSR practices at CIL and its subsidiaries started from **June, 2010**. The details of funds allocated for the CSR activities are given below:

(₹ crores)					
Company	2010-11	2011-12	2012-13	2013-14	2014-15
ECL	5.00	16.50	23.89	29.35	37.90
BCCL	13.75	14.50	23.63	30.50	30.00
CCL	25.69	53.88	47.72	26.42	48.00
WCL	23.00	55.82	40.67	29.46	7.95
SECL	54.00	146.44	181.79	63.94	129.0
MCL	52.04	82.00	73.36	101.72	112.48
NCL	36.00	93.42	95.73	48.99	80.28
CMPDIL	0.20	0.77	1.63	1.82	2.00
CIL	52.60	90.00	107.32	142.16	24.04
TOTAL	262.28	553.33	595.74	474.36	471.65

Production of coal

†3158. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of COAL be pleased to state:

(a) the action taken by the Ministry to increase the production of coal in order to fulfil the rising demand of energy in the country;

(b) the targets fixed by the Ministry for the production of coal during the next five years;

(c) the quantum of coal reserves in the country and whether the Ministry has conducted any scientific survey in this regard; and

(d) the further action taken by the Ministry on the report of the task force committee on coal allocation to States?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL): (a) The focus of the Government is to increase coal production to the maximum extent possible by facilitating Environment and Forest clearances expeditiously, pursuing with State Government for assistance in land acquisition and coordinating with Railways for movement of coal. Coal India Limited (CIL) is enhancing production through capacity

†Original notice of the question was received in Hindi.